FORM B

PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF

KANJIRAVELIL TRADERS PRIVATE LIMITED

Sl. No.	**PARTICULARS**	**DETAILS**
1.	Name of corporate debtor	M/s. Kanjiravelil Traders Private Limited
2.	Date of incorporation of corporate debtor	08/04/2021
3.	Authority under which corporate debtor is incorporated /registered	Registrar of Companies, Ernakulam
4.	Corporate Identity No. / Limited Liability Identification No.of corporate debtor	U15100KL2021PTC068464
5.	Address of the registered office and principal office (if any) of the corporate debtor	Building No. 11/33-B Pulinchode, Pazhamthottam P O, Ernakulam, Kerala, India - 683565.
6.	Date of closure of Insolvency Resolution Process	17th March, 2026 [Liquidation ordered by Hon'ble NCLT on 18th March, 2026]
7.	Liquidation commencement date of corporate debtor	18th March, 2026
8.	Name and registration number of the insolvency professional acting as liquidator	M/s. SPP Insolvency Professionals LLP Reg.no.IBBI/IPE-0143/IPA-1/2022-23/50033
9.	Address and e-mail of the liquidator, as registered with the Board	M/s. SPP Insolvency Professionals LLP., 2nd Floor, CODISSIA, G.D. Naidu Towers, Huzur Road, Coimbatore - 641 018
10.	Address and e-mail to be used for correspondence with the liquidator	Ph.no: +91-94888-10404 Mail to: ktpl.liq@gmail.com / ipeadmin@sppgroups.com
11.	Last date for submission of claims	17th April, 2026

Notice is hereby given that the National Company Law Tribunal, Kochi Bench has ordered the commencement of liquidation of the **M/s KANJIRAVELIL TRADERS PRIVATE LIMITED on 18th March, 2026 [Order received on 18th March, 2026]**

Note: Applicable forms can be downloaded from the following portal: www.ibbi.gov.in → Quick Links→ Downloads→Forms under IBBI (Liquidation Process) Regulations, 2016.

The stakeholders of **M/s KANJIRAVELIL TRADERS PRIVATE LIMITED** are hereby called upon to submit their claims with proof on or before **17th April, 2026** to the liquidator at the address mentioned against item No**.**10**.**

The financial creditors shall submit their claims with proof by electronic means only**.** All other creditors may submit the claims with the proof in person, by post or by electronic means**.**

Submission of false or misleading proof of claims shall attract penalties**.**

[In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38.]

Date : 19.03.2026
Place : Coimbatore

CA S Prabhu
Designated Partner and Authorized Signatory
M/s. SPP Insolvency Professionals LLP [IPE] acting as Liquidator of M/s. Kanjiravelil Traders Private Limited
AFANo.: AA1/50033/02/300626/20056 valid upto 30.06.2026

QUICKLY.

'GIFT City competes with international hubs'

Gandhinagar: GIFT City now competes directly with financial hubs like Singapore, Dubai, London and New York, and has become a centre for realising the dreams of millions of youth in India, said Gujarat Deputy CM Harsh Sanghavi. The success of GIFT City lies in the unified regulatory architecture of International Financial Services Centres Authority, attractive tax structure and India's digital financial strength, he said. PTI

NTPC, Octopus to explore power sector opportunities

New Delhi: NTPC has signed an agreement with the UK-based Octopus Energy to explore business opportunities in electricity distribution and storage. The MoU was signed by Jatinder Singh Chandok, Head - International Business Development, NTPC, and Chris Fitzgerald, Group Director - International Affairs, Octopus Energy, on the sidelines of the Bharat Electricity Summit 2026. PTI

Ahmedabad, Surat, Hyderabad ready to roll out e-buses under PM E-DRIVE

BID WINNERS. PMI Electro, EKA Mobility and Olectra have been issued letters of award

S Ronendra Singh
New Delhi

GREEN TRANSIT. Under the PM E-DRIVE scheme, 14,028 e-buses are planned for Delhi, Mumbai, Bengaluru, Hyderabad, Ahmedabad, Pune and Surat (file pic)

Ahmedabad, Surat and Hyderabad have issued letters of award to bid winners, including PMI Electro, EKA Mobility and Olectra for the electric buses (e-buses) under the Prime Minister Electric Drive Revolution in Innovative Vehicle Enhancement (PM E-DRIVE) scheme, sources in the government told *businessline*, adding that the allocation for Delhi is expected soon.

The rollout of the e-buses in these cities is also expected soon, the official said. Under the PM E-DRIVE scheme, 14,028 e-buses are planned for seven cities — Delhi, Mumbai, Bengaluru, Hyderabad, Ahmedabad, Pune and Surat, with a budget allocation of ₹4,391 crore — out of the total budget outlay of ₹10,900 crore in the PM E-DRIVE scheme.

"The companies had won the bids for Ahmedabad, Surat and Hyderabad, and the next step was that the States had to issue a letter of awards, which has been done now. The States have to pay the upfront costs and we will provide the incentives as per the scheme guidelines," a senior official at the Ministry of Heavy Industries told *businessline*.

INCENTIVE STRUCTURE

As per the guidelines, for e-buses, the maximum incentive is fixed at ₹10,000 per kWh. However, there is a cap on the maximum incentive based on the size of the vehicles.

For instance, for e-buses with a length of 10-12 m, the incentive is fixed at a maximum of ₹35 lakh/vehicle, and for medium e-buses (8-10 m), there is a cap of ₹25 l/vehicle.

Similarly, for mini e-buses (6-8 m), the maximum incentive is fixed at ₹20 lakh/vehicle.

The tender of the scheme is being coordinated by Convergence Energy Services and operates under a gross cost contract model, where operators manage the vehicles and the cities pay on a per-km basis.

FLEET DISTRIBUTION

There are a total of 3,600 e-buses in this latest tender, with Hyderabad receiving the maximum allotment (2,000 e-buses), followed by Ahmedabad (1,000 units) and Surat (600 units). The rollout of these e-buses will happen till the second half of 2027.

In 2025, the first phase of the bidding was carried out , in which PMI Electro emerged as the largest winner nationwide, securing 5,210 buses out of around 10,900 e-buses in the tender.

'Defence innovation picking up pace, contracts worth ₹6,179 crore inked'

Our Bureau
New Delhi

Defence Minister Rajnath Singh at the conclave PTI

Defence Minister Rajnath Singh on Thursday said innovation in defence has picked up pace, as 548 contracts have been signed over the past eight years. Of these, 58 prototypes have received clearance for procurement, valued around ₹3,853 crore; and 45 procurement contracts have already been signed, and these are worth nearly ₹2,326 crore.

He was addressing MSMEs, start-ups, winners of Innovations for Defence Excellence (iDEX), Defence Public Sector Undertakings (DPSUs), private defence companies, innovators, policymakers and academia during the inaugural session of the two-day National Defence Industries Conclave.

He described iDEX and ADITI (Acing Development of Innovative Technologies with iDEX) as game-changer initiatives, through which start-ups, innovators and MSMEs could develop solutions to meet the specific requirements of the defence forces. As of February 2026, about 676 start-ups, MSMEs and individual innovators have joined the defence innovation ecosystem since the inception of iDEX in 2018, he said.

'MISSION MODE'

"548 contracts have been signed, and 566 challenges launched. Of these, 58 prototypes have received clearance for procurement, valued around ₹3,853 crore. Further, 45 procurement contracts have already been signed, worth nearly ₹2,326 crore. These figures demonstrate that innovation is gradually materialising into tangible products and technologies, and the role played by our start-ups and MSMEs in this transformation is steadily gaining strength," Singh said. MSMEs are today actively engaged in fields such as artificial intelligence, robotics, automation and advanced manufacturing, representing a positive transformation, he added.

Singh also emphasised the need to build a drone production ecosystem to ensure strategic autonomy, enhance defence preparedness and make the country self-reliant in view of the current geopolitical uncertainties.

"India must work in mission mode to emerge as a global hub of indigenous drone manufacturing in the next few years," he stressed.

Singh launched the 14th edition of the Defence India Start-up Challenge (DISC-14) and the 4th edition of ADITI challenges under the iDEX framework.

About 107 problem statements, including 82 under DISC-14 and 25 under ADITI Challenges 4.0, from the defence forces, the Coast Guard and the Defence Space Agency were launched to promote breakthrough innovations in various domains.

Singh launched a new initiative, featuring 101 innovation challenges from DPSUs, to encourage design-led innovation by MSMEs and start-ups. These challenges are funded by DPSUs, which will also provide mentorship, testing facilities and opportunities for potential integration into their supply chains to the winning start-ups.

JN port brings down number of stranded containers by half

Our Bureau
Ahmedabad

SUPPORTING MEASURES. Anchorage for vessels awaiting transit to West Asia ports is also being provided free of charge

The Jawaharlal Nehru Port in Maharashtra has successfully reduced the number of stranded containers by half, even as global shipping dynamics remain affected by the ongoing West Asia war.

The progress follows a review and consultation meeting chaired by Union Minister for Ports, Shipping and Waterways Sarbananda Sonowal on Thursday, which brought together key stakeholders, including shipping lines, terminal operators and trade bodies to discuss continuity, resilience and strategic adaptation in maritime operations.

Over the past 20 days, about 16,000 TEUs were dispatched from the port to destinations in West Asia, while around 1,700 TEUs returned to local terminals. The port is currently operating at around 50 per cent of its container storage capacity, the Jawaharlal Nehru Port Authority (JNPA) said in an official release.

"During this period, the number of vessels at anchorage has significantly reduced from nine to four, indicating improved vessel clearance and operational efficiency. As of March 18, there are approximately 25,000 TEUs of transshipment containers unloaded for temporary storage at the port. The number of stranded containers at JNPA has come down from around 5,000 TEUs on March 1 to nearly 2,500 TEUs of export containers, while perishable/reefer cargo has reduced from 2,000 TEUs to around 800 TEUs as of March 16," the JNPA added. To maintain smooth cargo movement, JNPA implemented several facilitation measures, including temporary transshipment storage for West Asia-bound cargo, additional storage allocation at terminals and priority handling for perishable cargo.

PROACTIVE STEPS

Customs authorities at the Jawaharlal Nehru Customs House (JNCH) now allow "brought to terminal" (BTT) movement of export cargo even without an export general manifest (EGM), with minimal inspections and waived charges.

Anchorage for vessels awaiting transit to West Asia ports, including Fujairah and Khor Fakkan in the UAE, and Sohar, Muscat and Salalah in Oman, is also being provided free of charge.

During the meeting, the discussions focused on ensuring the continuity of operations, minimising delays and maintaining supply-chain resilience. Stakeholders shared on-ground insights and highlighted the measures being undertaken to manage evolving conditions, particularly with respect to export-import cargo movements to and from West Asian destinations.

Noting the government's proactive measures to safeguard maritime trade, Sonowal stated, "Our ports have demonstrated resilience and capability in responding to emerging challenges — whether through efficient handling of diverted vessels, humanitarian assistance for international crew, or proactive trade facilitation measures at key ports, such as JNPA."

Bird flu confirmed in Alappuzha; culling operations from Friday

Press Trust of India
Alappuzha

Bird flu (H5N1) has been confirmed in Ward 7 of the Muhamma grama panchayat in Alappuzha district, prompting authorities to initiate containment measures in line with the Centre's 2021 action plan, officials said on Thursday. Over 5,000 birds will be culled.

A decision to implement preventive and control measures was taken at an emergency meeting chaired by Collector Inbasekar Kalimuthu, a government release said.

The Animal Husbandry Department has deployed rapid response teams to carry out culling operations within a 1 km radius of the epicentre. "As many as 5,961 domestic birds in the affected zone will be culled. The culling operations are scheduled to begin on the morning of March 21," the statement said.

The district administration has issued guidelines for various departments to contain the spread of the disease. The public has been urged to remain vigilant, the release said.

'India well-prepared to meet 270 GW peak power demand'

Press Trust of India
New Delhi

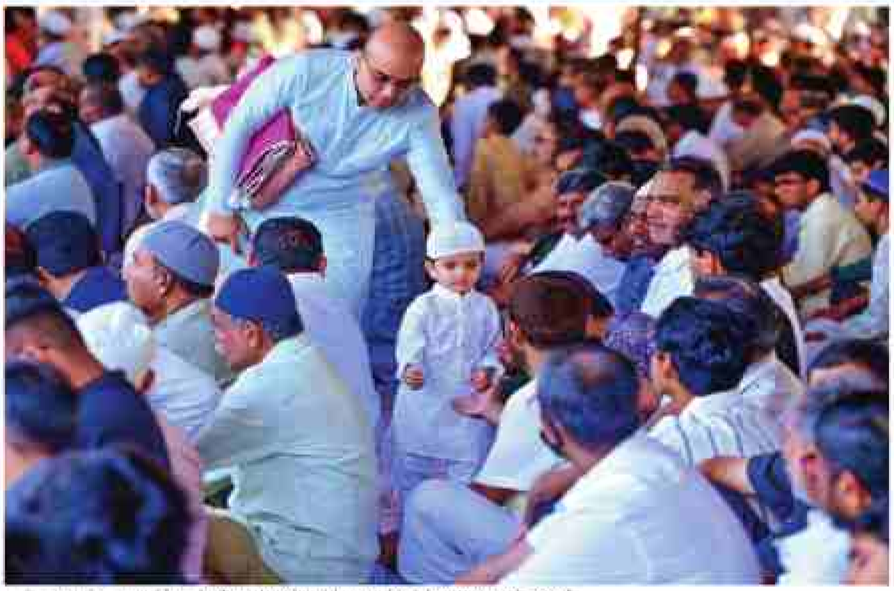
India is well-prepared to meet the projected peak power demand of 270 GW during this Summer season, Union Power Minister Manohar Lal said on Thursday. The statement assumes significance in view of the ongoing West Asia crisis, when the use of electric appliances like induction cookers, as well as electric vehicles, is likely to increase.

Addressing the Bharat Electricity Summit 2026, he said, "We always keep an eye on our peak demand. Our peak demand, that is, the maximum amount of power we need at any given time."

'ഗ്രീൻ ബെൽറ്റ്' ക്യാമ്പയിന് തുടക്കം

പോസ്റ്റർ പലരും അടിച്ചെന്ന് ദീപ്തി മേരി വർഗീസ്

വദനാർബുദ പ്രതിരോധത്തിന് 'ഐഡിഎ കാൻവിൻ'



എറണാകുളത്തപ്പൻ മൈതാനം

പൂർണ നിയന്ത്രണം കൊച്ചിൻ ദേവസ്വംബോർഡിനെന്ന് ഹൈക്കോടതി

ലോകം ചുറ്റിയ ദമ്പതികളുടെ ചായക്കട സന്ദർശിച്ച് വിദ്യാർഥികൾ

കാർ കീഴ്മേൽ മറിഞ്ഞു; മൂന്നുപേർക്ക് പരിക്ക്

അന്തർസർവകലാശാല വനിതാ ഹാൻഡ് ബോൾ നാളെമുതൽ

കലാഭവനിൽ അവധിക്കാല ക്ലാസ്

അതിജീവനത്തിന്റെ അമേരിക്കൻകഥയുമായി ഫ്രേസിയർ

കൂടുതൽ പ്രാദേശിക വാർത്ത പേജ് 03, 04